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(Part-I, Section-1)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi-110 011

Public Notice No.26/2009-2014 (RE- 2013)
New Delhi, the 20th September 2013

Subject: Removal of Geo-Chem Far East Pte Ltd., from the list of Inspection and Certification Agencies (Appendix 5).

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2009-2014, the Director General of Foreign Trade hereby makes the following amendment in Appendix-5 (List of Inspection and Certification Agencies) of Handbook of Procedures Vol. I (Appendices and Aayaat Niryaat Forms) 2009-2014.

Public Notice No. 27 dated 19.10.2012 and Public Notice No. 38 dated 18.12.2012 had listed certain agencies as Pre Shipment Inspection Agency (for all the notified countries as mentioned in these public notices). From these lists, the name of M/s.Geo Chem Far East Pvt. Ltd., stands deleted with immediate effect:-

Sl.No.	Name of the Inspection Agency	
16	Geo-Chem Far East Pte. Ltd., BLK 47 Ayer Rajah Crescent, # 05-01 Ayer Rajah Industrial Estate, Singapore-139947, Tel: +65 67774620 Fax: +65 67774650 Email: singapore@geochemgroup.com	DELETED

Effect of Public Notice

The above PSIA is being de-listed from Appendix 5 and made ineligible to issue Pre-Shipment Inspection Certificate.

(Anup K. Pujari)
Director General of Foreign Trade

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